

NOTIFICATION

June 15, 2001

No. 2272/HRD/2001-3/2/2001—As under section 87 of the *Uttar Pradesh Reorganisation Act, 2000*, the Uttaranchal Govt. can through an order by virtue of amendment and repeal introduce adaptations and variations in the law that are necessary and proper.

As UNDER section 86 of the *Uttar Pradesh Reorganisation Act, 2000*, the *Uttar Pradesh State Universities Act, 1973* is applicable to the State of Uttaranchal.

AND Now while exercising the powers vested under section 87 of the *Uttar Pradesh Reorganisation Act (Act no. XXIX) of 2000*, His Excellency, the Honourable Governor is pleased to make following amendments in the *Uttar Pradesh State Universities Act, 1973* :

**UTTAR PRADESH STATE UNIVERSITIES ACT
(UTTARANCHAL ADAPTATION AND MODIFICATIONS) ORDER, 2001**

1. Short Title and Commencement :--

- (1) This order shall be called *Uttar Pradesh State Universities (Uttaranchal Adaptation and Modifications) Order, 2001*.
- (2) This order shall be applicable from session 2001-2002.

2. Uttaranchal to be read instead of Uttar Pradesh :--

With reference to the territories of State of Uttaranchal word "Uttaranchal" shall be read instead of "Uttar Pradesh", wherever word "Uttar Pradesh" appears in the *Uttar Pradesh State Universities Act, 1973* henceforth.

3. Affiliation of Colleges and Institutions situated in Uttaranchal :--

In the interest of the students all those institutions and colleges that were affiliated to any of the recognized Universities in the State of U.P. shall henceforth be affiliated to their respective regional Universities automatically after Nov. 08, 2000 as mentioned under section 4 of the aforesaid Act.

4. Amendment of Section 5 and the related schedule :--

In the basic rule under section 5 and the related schedule, the Garhwal and Kumaon University shall be covered the following districts :--

Sl. No.	Name of the University	Region over which the University will exercise affiliation
1	Kumaon University	Almora, Nainital, Udham Singh Nagar, Bageshwar, Champawat and Pithoragarh districts
2	Garhwal University	Chamoli, Rudraprayag, Dehradun, Pauri Garhwal, Tehri Garhwal, Uttarkashi and Hardwar districts

5. The extent of modification :--

The *Uttar Pradesh State Universities Act, 1973* is modified to the extent of serving the purpose of the Uttaranchal State.

By Order,
(N. RAVI SHANKER)
Secretary.

पी० एस० यू० (आर० ई०) 10 हिन्दी गजट/276-भाग 1-2001 (कम्प्यूटर/ऑफ़सेट)।
मुद्रक एवम् प्रकाशक-उप निदेशक, राजकीय फोटो-लिथो प्रेस, उत्तरांचल, रुड़की।